



# \*IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CS(OS) 420/2020

MR. AMARJIT SINGH KALRA

.....Plaintiff

Through: Ms. Chandrani Prasad & Mr. Anuj Jain, Advs. with plaintiff in person.

versus

MR. HARPREET SINGH KALRA .....Defendant

Through: Mr. C.M. S. Bhatia with Mr. Satish Kumar, Advs. Mr. Aman Durga, Adv. for D-1, (Through VC) Ms. Stuti Gupta, Adv. for D-2.

## CORAM: JOINT REGISTRAR (JUDICIAL) MS. TYAGITA SINGH, (DHJS)

### <u>O R D E R</u>

%

05.12.2024

Matter is taken up through physical hearing as well as video conferencing.

PW-3 Mr. Amarjit Singh Kalra has tendered affidavit of evidence as Ex. PW1/A and exhibited documents from Ex. PW3/1 to Ex. PW3/13. His cross-examination has been deferred due to paucity of time as other matters are also pending.

Plaintiff is directed to file affidavit of evidence of remaining private witnesses namely PW-3 Mrs. Baljeet Kaur and Mr. Jasamrit Singh Kalra within four weeks with advance copy to the opposite party.

Be fixed for remaining Plaintiff's Evidence on 24.03.2025 and 25.03.2025 at 12'Noon.

### TYAGITA SINGH, (DHJS), JOINT REGISTRAR (JUDICIAL)

### DECEMBER 5, 2024/sm

This is a digitally signed order.

The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above. The Order is downloaded from the DHC Server on 23/06/2025 at 09:39:50

\$~19